

**GOVERNMENT OF INDIA
AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMEOPATHY (AYUSH)
LOK SABHA**

UNSTARRED QUESTION NO:882

ANSWERED ON:24.07.2015

Unani Education

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Will the Minister of AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMEOPATHY (AYUSH) be pleased to state:

Will the Minister of AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

- (a) the number of institutions imparting Unani Education in the country;
- (b) whether the Government has drawn any action plan to promote Unani Education in the country; and
- (c) if so, the details thereof?

Answer

(a): A total of 44 Institutions are imparting Unani Under-graduate, Post-graduate and Post-graduate Diploma Education in the country including a standalone National Institute of Unani Medicine at Bangalore.

(b) & (c): There is a well laid structure for promoting Education in Unani, Ayurveda and Siddha systems of medicine in the country. The Education in Unani and other systems is regulated by the Indian Medicine Central Council Act, 1970 and Regulations made thereunder for imparting under-graduate and post-graduate specifically for Unani education are as under:-

- i. Indian Medicine Central Council (Minimum Standard Requirements of Unani Colleges and attached Hospitals) Regulations, 2013;
- ii. The Indian Medicine Central Council (Minimum Standards of Education in Indian Medicine) (Amendment) Regulations, 2015;
- iii. The Indian Medicine Central Council (Post-Graduate Unani Medical Education)(Amendment) Regulations, 2007;
- iv. Indian Medicine Central Council (Post-Graduate Diploma Course in Unani) Regulations 2015;
- v. Establishment of New Medical College, Opening of New or Higher Course of Study or Training and Increase of Admission Capacity by a Medical College Regulations, 2003" read with amendment Regulations of 2013.

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